

Jan Aushadhi Stores

†1916. SHRI SHREEGOPAL VYAS : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government proposes to open 'Jan Aushadhi Store' in district hospitals for providing medicines at affordable prices to common man;
- (b) if so, the plan for its operation and set up and the target for near future and the current status thereof;
- (c) whether 'Jan Aushadhi Stores' will be opened in all district hospitals of the country or there is a plan to open it in some identified districts; and
- (d) the details of operational process for 'Jan Aushadhi Stores'?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) to (d) The Government of India, Department of Pharmaceuticals, launched Jan Aushadhi Campaign in November, 2008 by way of opening up of Jan Aushadhi Stores in the Government Hospitals to make available quality medicines at affordable prices to all, by way of supply of medicines through Central Pharma Public Sector Undertakings (CPSUs) and others. To begin with, at least one Jan Aushadhi Store in each district is intended to be opened, wherever the State Governments taking into account their prevailing Health Policy, extend their support and cooperation in allotting the space in the Government Hospitals or any other suitable locations and also identifying the agencies amongst NGOs, Charitable/Co-operative/Hospitals and Government Bodies, to manage such stores. Therefore, opening up of Jan Aushadhi Stores in the Government Hospitals in fact depends upon the extent of support and cooperation the respective State Government extends in allotting the space and also identifying the agencies to manage such stores. Therefore, it would be difficult to set any timeline to open Jan Aushadhi Stores in each District in the country. Presently, Jan Aushadhi Stores have presence in the States of Punjab, Haryana, Odisha, Andhra Pradesh, Rajasthan, Delhi, Utrakhnad, West Bengal, Chandigarh, Jammu and Kashmir and Himachal Pradesh.

Internet connectivity in NE Region

1917. SHRI BIRENDRA PRASAD BAISHYA : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of action taken by Government to promote more international gateways of private sector for internet connectivity in the North-Eastern Region, since 2000;

† Original notice of the question was received in Hindi.

- (b) whether applications for licences to operate international internet gateways in NER are granted as well as pending till date;
- (c) if so, the details thereof and target fixed to clear pending applications; and
- (d) the details of various international gateways of Government as well as Non-Government sector for running of internet in the country. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) to (d) 36 Internet Service Providers (ISPs) obtained permission for setting up International Gateways for Internet connectivity prior to 24.08.2007. Subsequent to the Guidelines dated 24.08.2007 for grant of Licence for operating Internet Services, no separate permission is required to set up International Gateways for Internet connectivity by the Internet Service Providers. 47 'All India' Category 'A' Internet Licences have been issued subsequent to the ISP Guidelines dated 24.08.2007 which, *inter-alia*, include North-Eastern Region also.

Further, 25 companies including Public Sector Undertakings licenced to operate International Long Distance (ILD) Services Licence have also setup 47 International Long Distance (ILD) Gateways for voice and data Services in the country.

No application for International Internet Gateway/International Long Distance (ILD) Gateway for North-East Region is pending as on date.

Telephone Advisory Committees

†1918. SHRI OM PRAKASH MATHUR : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the district level Telephone Advisory Committees have been constituted across the country for the years 2012 and 2013;
- (b) whether the tenure of these Committees had expired on 30th September, 2011 and the names from the Members of Parliament were sought by the Department in the very first week of September;
- (c) the reasons for delay in constitution of the Committees;
- (d) whether there are reports that these committees have been constituted from 22nd December, 2011 to 22nd December, 2013, in respect of Rajasthan; and
- (e) the reasons for not providing new connections to the nominated Members, so far?

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